

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16-07-2021 AT 2.30 P.M THROUGH VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/560/IB/2020
IN
PETITION NUMBER : IBA/210/2019
NAME OF THE PETITIONER : Satya Devi Alamuri (RP) M/S LSP Agro Ltd
NAME OF THE RESPONDENTS : B.S. Krishnan & 6 others
UNDER SECTION : Sec 19(2) & Sec 60(5) of IBC, 2016

ORDER

Learned Counsel Mr. Ramasamy Meyyappan for the Applicant is present.

The Applicant Counsel is permitted to file physical copy of memo along with the order passed by the Hon'ble NCLAT in the Registry, since these matters are very old matters.

The Ld. Counsel for the Applicant expresses his inability to access e-filing to file it by way of e-filing. Therefore, the Applicant Counsel is permitted to file physical copy in the Registry during the office hours.

List the matter on **27.08.2021** for hearing.

-sd-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-

(R. SUCHARITHA)
MEMBER (JUDICIAL)